

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 23/2014 (SUMMONS) IA/1/2014 IA/2/2014		Chinnappa Vs Renjini	K. Rajendra Prasad
2	O.S. 1601/2014 (SUMMONS) IA/1/2014 IA/2/2014		Vijayalakshmi Vs Venkatesha	S S R
3	O.S. 465/2015 (SUMMONS) IA/1/2015		Ravi Kumar N Vs Nagaraj Rao G V	L. SUBRAMANI
4	O.S. 911/2018 (SUMMONS) IA/1/2018		Patel Anjinappa Vs Mohammed Mukthar	Narasimharaju
5	O.S. 1398/2018 (SUMMONS) IA/1/2018		Ramakka Vs Munishami Gowda	H M A
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 1117/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		Aswathamma Vs Anjinappa	N Lokanath Singh
7	Misc 73/2012 (ARGUMENTS.) IA/1/2012		RUDRASWAMY Vs T.Shama Reddy	K.S.Venkataramana
8	O.S. 1417/2015 (ARGUMENTS.) IA/1/2015		Nirmala Vs Mariyappa	
9	R.A. 58/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Yeshwanthpur Bawasara Amba Vs Anitha M K	P.B. Raju
<u>3:00 P.M - 4:00 P.M</u>				
PLNTF EVIDENCE				
10	O.S. 1558/2014 (EVIDENCE.) IA/1/2014		Roopa S Vs Narayanamma	Manjunath T R
11	O.S. 131/2015 (EVIDENCE.) IA/1/2015		Veena Vs Narayanappa	Bharathi R
12	O.S. 1628/2015 (EVIDENCE.) IA/1/2015		Harish Kumar Vs Pillappa	M Nagaraj
13	O.S. 1504/2018 (ISSUES.) IA/1/2018		SHWETHA K T Vs MANJUNATHA.J	Kalyan R

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1742/2018 (ISSUES.) IA/1/2018		Ramaprasad N G Vs Somashekar N H	T R G
15	O.S. 900/2020 (ORDERS.) IA/1/2020		M/S AVON TOWNSHIP DEVELOPERS REP. BY ANJI REDDY METTU Vs M/S VBD PROPERTY VENTURES PVT LTD	AKASH A K
16	O.S. 907/2020 (ORDERS.) IA/1/2020		SHARADAMMA Vs RAJAMMA	RAJESH GOWDA
Cases listed below are adjourned due to Covid 19				
AWAIT SUMMON/NOTICE				
17	O.S. 1626/2017 (SUMMONS) IA/1/2017	04-11-2020	Audamber Kale Vs Krishna Murthy N	Muniraju K.N.
18	O.S. 476/2018 (SUMMONS) IA/1/2018	04-11-2020	Rathnamma Vs Yallappa	Shankarappa
OBECTION				
19	O.S. 1641/2017 (SUMMONS) IA/1/2017	04-11-2020	Rathnamma Vs Nanamma	
20	O.S. 719/2018 (SUMMONS) IA/1/2018 IA/2/2018	04-11-2020	PAPAMMA Vs RAMAKKA	V. ANANDA
21	Misc 93/2018 (SUMMONS) IA/1/2018	04-11-2020	Hemaraja Y C Vs Nagaraja S	M Subramani
PAPER PUBLICATION				
22	O.S. 370/2018 (SUMMONS) IA/1/2018	04-11-2020	Venkatesh Murthy K M Vs Nagarathnamma	R A Devanand
STEPS				
23	O.S. 461/2018 (SUMMONS) IA/1/2018	04-11-2020	Mohammed Muktar Vs Narasamma	J S Dinesh
24	O.S. 840/2018 (SUMMONS) IA/1/2018	04-11-2020	Munirathnamma alias Rathnamma HR Vs Yashodha	Shobha law associaotes
SUMMONS				
25	O.S. 899/2018 (SUMMONS) IA/1/2018	04-11-2020	Sriramappa alias Sriramareddy Vs Anjinamma	Y V Radhakrishna
AMENDMENT				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 284/2015 (SUMMONS) IA/1/2015	09-11-2020	Siddalingamma Vs Nagaraj	RAHEED KAHAN
AWAIT SUMMON/NOTICE				
27	O.S. 1761/2015 (SUMMONS) IA/1/2015	09-11-2020	Rama Vs Jayashree	S.G.VENKATACHALAPATHY
STEPS				
28	O.S. 1995/2014 (SUMMONS) IA/1/2014	09-11-2020	Muniyamma Vs Muniyappa	K Shivashankar
29	O.S. 829/2015 (SUMMONS) IA/1/2015	09-11-2020	Munikrishna Vs Muniswamappa	sonne Gowda
30	O.S. 949/2015 (SUMMONS) IA/1/2015	09-11-2020	Venkatamma Vs Hosuramma alias Chikkatayamma	S G V
SUMMONS				
31	O.S. 1180/2017 (SUMMONS) IA/1/2017 IA/2/2017	09-11-2020	Anjaneya Reddy K N Vs Shashikala M	D V Sadashiva Reddy
WRITTEN STATEMENT				
32	O.S. 517/2013 (SUMMONS) IA/1/2013	09-11-2020	Kirankumar Vs Nagaraju.C	T.Seshagiri Rao
PLNTF EVIDENCE				
33	O.S. 688/2018 (EVIDENCE.) IA/1/2018	24-11-2020	Peddi Reddy M V, Rep by GPA Holder Venkateshwara Reddy M Vs Veerakumar P	Girish Reddy H S
34	O.S. 1861/2018 (EVIDENCE.) IA/1/2018	24-11-2020	Gangamma Vs Gangappa M	K Narasimha
35	O.S. 316/2019 (EVIDENCE.) IA/1/2019	24-11-2020	Umesha V Vs Venkataswamy	Meenakshi
36	O.S. 650/2019 (EVIDENCE.) IA/1/2019	24-11-2020	Gopal K N Vs Srijit Y L alias Hanuman Y L	Govindgowda
37	O.S. 802/2019 (EVIDENCE.) IA/1/2019	24-11-2020	Puttaswamy H S Vs Shankarappa	NAGAI AH
38	Misc 132/2019 (EVIDENCE.)	24-11-2020	Rathnamma Vs Somappa H K	S H K
39	O.S. 1816/2019 (EVIDENCE.) IA/1/2019	24-11-2020	Venkateshappa Vs Ramappa	M Chandrashekar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1313/2018 (SUMMONS)	11-12-2020	Mahadevan P H Vs M/s Featherlite Products Private Ltd.	K.T.DAKAPPA
AWAIT SUMMON/NOTICE				
41	FDP 29/2018 (SUMMONS)	11-12-2020	MUNIYAPPA REDDY.K DEAD BY LRs 1(a) NAGAMMA DEAD BY LRs 1(b) RAJAMMA Vs K B Muniswamy Reddy, Since dead by his LRs. Ashoka	G A Vishwanatha Reddy
42	O.S. 1357/2018 (SUMMONS) IA/1/2018	11-12-2020	Aswathappa T N Vs Suresh Gowda	K Mohan Kumar
43	M.C. 245/2018 (SUMMONS)	11-12-2020	Ramesha Vs Manju alias Manjamma	V Udayakumar
OBECTION				
44	O.S. 1227/2018 (SUMMONS) IA/1/2018	11-12-2020	Bakash K Vs Munavar K	R
OBJECTION ON IA				
45	O.S. 1582/2018 (SUMMONS) IA/1/2018	11-12-2020	Mala D Vs Devaraju	T V A
STEPS				
46	O.S. 1222/2018 (SUMMONS) IA/1/2018	11-12-2020	Gunavathi B Vs Kasturi	AG
SUMMONS				
47	O.S. 1275/2018 (SUMMONS) IA/1/2018	11-12-2020	JAYALAKSHMI P H Vs RAMAKRISHNAPPA P H	VASANTH KUMAR
AWAIT SUMMON/NOTICE				
48	O.S. 1731/2019 (SUMMONS) IA/1/2019	14-12-2020	Ramakrishna Reddy Vs Vijayalakshmi	S Muni Raju
OBECTION				
49	O.S. 262/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-12-2020	KANTHA Vs SADASHIVA REDDY T K ALIAS MUNICHOWDA REDDY	ANANDA V
SUMMONS				
50	O.S. 274/2020 (SUMMONS) IA/1/2020	14-12-2020	SATHYANRAYANAGUPTA S S Vs NANJUNDA DEVARU	VEENA C G AND GANGADHAR
51	O.S. 394/2020 (SUMMONS) IA/1/2020	14-12-2020	Narayanaswamy H M Vs Rathnamma	Rajagopala Reddy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 456/2020 (SUMMONS) IA/1/2020	14-12-2020	Venkatarangaiah H Vs Geetha Bai	B L N
53	O.S. 493/2020 (SUMMONS) IA/1/2020	14-12-2020	Shoba S N Vs Ammayamma	D M C
54	O.S. 800/2020 (SUMMONS) IA/1/2020	14-12-2020	KRISHNAPPA NAIDU T Vs MOHAN V	LOKESH BOOVANAHALLI LAW ASS
55	M.C. 63/2020 (NOTICE)	14-12-2020	Praveen Kumar Vs Monika K	Pruthvi Ran and Associates
56	M.A. 37/2020 (NOTICE)	14-12-2020	Patel Yellappa Vs Shivaramu	Lankesh L
CONCILIATION				
57	M.C. 256/2018 (A.D.R)	14-12-2020	Ajit Kumar Singh Vs NIL	M N Leelaraju

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 600/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
2	O.S. 894/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		VENKATASWAMY Vs RAJESHAPPA	CHALAPATHI BAL
COMPLIANCE				
3	O.S. 867/2015 (A.D.R) IA/1/2015		Muniraju Vs Marappa	V.M.LAKSHMIPATHI
4	O.S. 2140/2014 (ISSUES.) IA/1/2014		BCK Delphi Estates LLP Vs Krishna Murthy N R	Manmohan P N
5	O.S. 1907/2015 (ISSUES.) IA/1/2015 IA/2/2015		Rekha H N Vs Venkatachalaiah S	
6	O.S. 1422/2016 (ISSUES.) IA/1/2016		A. LAKSHMI NARAYANA Vs RATHNAMMA	D Ananda
7	O.S. 853/2017 (ISSUES.) IA/1/2017		Chandrakala Vs Rajanna	
8	O.S. 1085/2017 (ISSUES.) IA/1/2017		Sharadhamma Vs Byramma	Ragunath R
9	O.S. 309/2018 (ISSUES.) IA/1/2018		Manjula Vs Ramakka	K N Keshava
10	O.S. 489/2018 (ISSUES.)		M/s DCM Sriram Ltd., Rep by SPA holder Vinod Kumar C Vs M/s Ittina Properties Pvt Ltd.	Nagaraju
11	O.S. 877/2018 (ISSUES.) IA/1/2018		Krishnamurthy V Vs Montu Bharat Bhai Kothari	M Babu
12	O.S. 887/2018 (ISSUES.) IA/1/2018		Nagamma Vs Munikrishan	Pradeep M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1743/2005 (ARGUMENTS.) IA/1/2005		K NAGARAJ Vs SREENIVASA	M RAMA MOHAN MRM
14	O.S. 1274/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007 IA/3/2007		SMT.KAMAKSHI Vs SMT.NARASAMMA	C.PRAKASH
ARGUMENTS				
15	O.S. 1564/2004 (ARGUMENTS.) IA/1/2004 IA/2/2004		SHOBHA JAGADEESH Vs NARAYANAMMA	KUMAR AND KUMAR
3:00 P.M - 4:00 P.M				
16	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
17	O.S. 787/2009 (ARGUMENTS.)		K L SRINIVAS Vs K NAGARAJ	MYLARIAIH ASSOCIATES. MRM
18	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma Vs Muni Akkayamma	K.Shivashankar
(O.S./0000122/2002)				
19	Misc 10/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Devaraju	Harish K
20	O.S. 260/2017 (ARGUMENTS.) IA/1/2017		MUJEER BAIG Vs YAQBAL Jan	G Papi Reddy
21	O.S. 371/2017 (ARGUMENTS.)		RAMAIAH Vs NANJAMMA	K Hanumantharayappa
22	O.S. 1027/2017 (ARGUMENTS.) IA/1/2017		Ramesh P Vs Krishna Reddy M R	NARASIMHARAJU
23	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidivi Vs Krishnamurthy	
24	O.S. 4/2018 (ARGUMENTS.) IA/1/2017 IA/2/2017		APPAYANNA Vs RAJGOPAL REDDY	S.S.ZULAPI

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

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25	O.S. 246/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		Manjula G Vs Yellappa C	G Kishore Kumar
26	O.S. 93/2019 (ARGUMENTS.)		Usha Anand Salian Rep by her GPA holder Vs Ravi R	G T R
ARGUMENTS				
27	M.A. 110/2013 (ARGUMENTS.) IA/1/2013		Narayanappa Vs Adil Pasha	G.S. Balagangadhar
FURTHER ARGUMENTS				
28	O.S. 404/2017 (ARGUMENTS.) IA/1/2017		Santhosh Kumar Nayak Vs M/s Dreams Infra India Ltd. Rep. by MS Disha Choudhary	Amshith Hegde
29	O.S. 947/2019 (APPEARANCE OF PARTY) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Sharadha Bai Vs Narayan Rao	Narasimhamurthy H
30	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
31	O.S. 901/2020 (ORDERS.) IA/1/2020		ERAMMA Vs RAVICHANDRASHEKAR	SUMATHI K
32	O.S. 908/2020 (ORDERS.) IA/1/2020 IA/2/2020		SUHAS Vs SUJATAMMA S ALIAS SUJATHA	CHANNEGOWDA K R
33	O.S. 514/2019 (OBJECTIONs) IA/1/2019 IA/2/2019		MANASA Vs SHANTHAMMA	H M Anand Kumar
Cases listed below are adjourned due to Covid 19				
34	O.S. 655/2015 (SUMMONS) IA/1/2015 IA/2/2015	10-12-2020	Venkatesha Murthachar Vs Jayamma	V.SHANKARAPPA
35	O.S. 1585/2019 (SUMMONS) IA/1/2019	10-12-2020	Rathnamma Vs Gowramma	V C

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 270/2020 (SUMMONS) IA/1/2020	10-12-2020	NARAYANAPPA M Vs VENKATAMMA D	MUNIRAJU K N
37	O.S. 305/2020 (SUMMONS) IA/1/2020 IA/5/2020 IA/6/2020 IA/2/2020 IA/3/2020 IA/4/2020	10-12-2020	USHA B Vs GEETHA K	MANJUNATH R S
38	O.S. 536/2020 (SUMMONS)	10-12-2020	Union Bank of India, Rep. by Mallavarapu Madan Vs M/s Marian Enterprises, Rep. by Sonia Joseph	Shivashankar
39	O.S. 659/2020 (SUMMONS)	10-12-2020	MANJUNATHA C V Vs CHIKKAMUNIYAMMA	SRINIVASAPPA
40	O.S. 708/2020 (SUMMONS) IA/1/2020	10-12-2020	KANTHAMMA Vs VENUGOPAL A	A.G. BALLOLLI
41	O.S. 808/2020 (SUMMONS) IA/1/2020	10-12-2020	MUNISWAMY V Vs MUNIYAMMA	H S KESHA MURTHY
42	O.S. 303/2005 (HEARING)	10-12-2020	KARAGAPPA Vs MUNIYAPPA	KARIBASAVIAIAH
43	R.A. 84/2013 (HEARING) IA/1/2013	10-12-2020	Gowramma Vs Venkataramanappa by Lrs Sreenath	A.G.Nagaraj
(O.S./0000052/2002)				
44	FDP 50/2013 (HEARING)	10-12-2020	Kishore S N Vs Suryanarayana	A C S
45	O.S. 1878/2014 (HEARING) IA/1/2014	10-12-2020	Shivamma Vs Venkatesha	C Meenakshi
46	O.S. 631/2015 (HEARING) IA/1/2015 IA/2/2015	10-12-2020	Ramakka Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
47	O.S. 882/2015 (HEARING) IA/1/2015	10-12-2020	Siddaraju D Vs Chikka Venkatappa	Hajira Bi

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	O.S. 1225/2015 (HEARING) IA/1/2015	10-12-2020	Ramesh C V Vs Patalappa C	Ravi Kumar
49	FDP 51/2015 (HEARING)	10-12-2020	Sharadamma Vs Venkataramanappa	D.R.R
50	O.S. 814/2017 (HEARING) IA/1/2017	10-12-2020	Basamma Vs Basappa	
51	O.S. 1553/2017 (HEARING) IA/1/2017	10-12-2020	Muniraju K Vs Subramani	Ramanna B.M.
52	O.S. 337/2019 (HEARING) IA/1/2019 IA/2/2019	10-12-2020	Sharif Bi Vs Sharif Unnisa	K S Nataraj
53	Misc 72/2019 (HEARING) IA/1/2019	10-12-2020	Jayanna Vs Munibasave Gowda	A C Subramanya
54	O.S. 645/2019 (HEARING) IA/1/2019	10-12-2020	Lingaraj N Vs Narayanareddy M K	Jayarama Reddy P
55	O.S. 1432/2017 (EVIDENCE.) IA/1/2017	10-12-2020	Ramakrishnaiah S P Vs Epresy Asantha	H V S
56	M.A. 101/2017 (ARGUMENTS.) IA/1/2017	10-12-2020	R Lakshman alias Lakshmana Reddy Vs Jagannath S N	G S V
57	M.V.C. 78/2017 (ARGUMENTS.)	10-12-2020	SUBRAMANI Vs YOGENDRA.L	C. GIRIBABU
58	M.A. 54/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018	10-12-2020	P. NARAYANAPPA Vs MUNIYAMMA	SHANKARACHARA S.
59	M.A. 6/2020 (ARGUMENTS.) IA/1/2020	10-12-2020	Chandrashekar Naidu M Vs Ramesh M	K T D

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1540/2006 (HEARING) IA/1/2006		B SRINIVASA Vs BEERAPPA	VENKATARAMANAPPA MAH D1 AND D2
2	O.S. 2443/2006 (HEARING) IA/1/2006		C R NAGARAJA SETTY Vs T SRINIVASA	A.G.RAJU
3	O.S. 1299/2008 (HEARING) IA/1/2008		NANJAMMA Vs PUSHPA	C.RAVIKUMAR
4	O.S. 1694/2008 (HEARING) IA/1/2008		HUCHAMMA Vs P GOVINDAPPA	S.CHENNAKRISHNA
5	O.S. 1828/2008 (HEARING) IA/1/2008		S RATHNAMMA Vs M S RAGHUPATHY REDDY	
6	O.S. 245/2010 (HEARING) IA/1/2010		KAVERAPPA Vs LAKSHMIPATHI	S.KALYAN BASAVARAJ
7	O.S. 320/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		D N SRINIVASA Vs B ANJANAPPA	M.N.SREENIVASA M.N.SREENIVASA
8	O.S. 487/2010 (HEARING) IA/1/2010		P ROJAPPA Vs LAKSHMAMMA	G.V.BABU
9	O.S. 739/2011 (HEARING) IA/1/2011		SIDDALINGAMURTHY Vs UMESH	PRASANNA KUAMR
10	O.S. 912/2011 (HEARING) IA/1/2011		MARAKKA Vs RAVICHANDRA.H.R.	VENKATA REDDY
<u>12:00 P.M - 1:00 P.M</u>				
11	O.S. 1461/2006 (ARGUMENTS.) IA/1/2006		H S MANJUNATH SHASTRI Vs P VISHNU PRASAD	T. MANJUNATH
12	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY
13	M.A. 44/2016 (ARGUMENTS.) IA/1/2016		Nagaraju H M Vs Nanjundappa	Y V R
14	Misc 74/2017 (ARGUMENTS.)		M/s Chevro Fashions Vs Technova Tapes - India Pvt. Ltd. Rep. Arvind Rao A	Ganapathi Hegde

ARGUMENTS

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.A. 42/2015 (ARGUMENTS.) IA/1/2015		Syed Mustafa Vs Mustaq Ahamad	Y N S R
ARGUMENTS BY ADV. DEFTS.				
16	O.S. 1419/2018 (ARGUMENTS.) IA/1/2018		Bellamma Vs Chikka Narasimhaiah	K S Ramu
3:00 P.M - 4:00 P.M				
17	O.S. 982/2011 (HEARING) IA/1/2011		ANITHA DEVI Vs MUNIVENKATAMMA	RAJESH GOWDA
18	O.S. 1059/2011 (HEARING) IA/1/2011		AMMAYAMMA Vs MUNINAGAPPA	B.T. INDU SHEKAR
19	O.S. 1411/2011 (HEARING) IA/1/2011		MANJUNATH V Vs VENKATESH A K	GIRIJASHANKAR
20	O.S. 1474/2011 (HEARING) IA/1/2011		MARIYAMMA Vs MUNIYELLAPPA	K.L. SUJAYA SS D1 TO 6
21	O.S. 1529/2011 (HEARING) IA/1/2011		MANJUNATAREDDY Vs LAKSHMAMMA	JAYA RAMAR REDDY
22	O.S. 452/2012 (HEARING) IA/1/2012		CHIKKAMMA Vs HANUMANTHARAYAPPA	B.G. THAMMAIAH
23	O.S. 882/2012 (HEARING) IA/1/2012		Parvathamma Vs Nagappa Reddy	B.C.RAJANNA
4:00 P.M - 5:00 P.M				
24	O.S. 1258/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Padmaja.K Vs Narayanamma	T.V.Nanje Gowda
25	FDP 43/2012 (HEARING) IA/1/2012		Krishna Reddy.C Vs Appanna	Jaya prakash
(O.S./0001106/2005)				
26	O.S. 1509/2012 (HEARING)		Gangaiah Vs Chandrashekar Reddy.A.K	H.V.Marigowda
27	O.S. 1592/2014 (HEARING) IA/1/2014 IA/2/2014		Rajendra Vs Shoba	M Prakash
28	O.S. 1614/2014 (HEARING) IA/1/2014		Anthappa M Vs Joseph A	S N Devaraju

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 2097/2014 (HEARING) IA/1/2014		Geetha Vs Alamela	NAGARAJA
30	O.S. 910/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		LAKSHMAN K B Vs PAPAMMA DEAD BY LRs MUNIKRISHNA V	PRAKASH T.HEBBAR
31	M.V.C. 2/2017 (A.D.R)		ANJINAPPA Vs ESHWAR.N	D.S. MALI PATIL
32	O.S. 953/2019 (ORDERS.) IA/1/2019		SHOBHA V Vs GANGARAJU B	Praveen Hegde
33	R.A. 62/2020 (ORDERS.) IA/1/2020 IA/2/2020		LAKSHMAMMA Vs NANJAPPA B	K SUNDARAM
34	M.A. 56/2020 (OBJECTIONs) IA/1/2020		SESHAPPA Vs LAKSHMANA	MYLARAIAH ASSOCAITES
Cases listed below are adjourned due to Covid 19				
35	O.S. 712/2008 (SUMMONS) IA/1/2008 IA/2/2008	06-11-2020	KRISHNAPPA Vs THE GOVERNMENT OF KARNATA	M.D. BASAVANNA D1 TO 3 - SRI.A.G.P
36	O.S. 791/2010 (SUMMONS) IA/1/2010	06-11-2020	GOWRAMMA AND OTHERS Vs PUSHPAMMA AND OTHER	RAVINDRANATH
37	R.A. 38/2012 (SUMMONS)	06-11-2020	LINGAPPA.H.C. Vs THE CHIEF SECRETARY	G.VENKATAPPA
38	O.S. 904/2012 (SUMMONS) IA/1/2012	06-11-2020	Bhaghyamma Vs Chikkamunishamappa	MOHAMMED SADIQ
39	R.A. 90/2012 (SUMMONS) IA/1/2012	06-11-2020	Almas Parveez Vs Aslam alias Matchi Aslam	SREEDHARA ASSOCIATES
40	O.S. 1251/2012 (SUMMONS) IA/1/2012 IA/2/2012	06-11-2020	Chandrabai Vs M. Ramachandrappa	
41	O.S. 145/2010 (NOTICE) IA/1/2010	06-11-2020	CHIKKAMUNIYAMMA Vs PAPAMMA	UMASHANKAR.L. 1 TO 8 EXPARTY
42	O.S. 608/2010 (NOTICE) IA/1/2010	06-11-2020	NAGARATHANA Vs LAKKAMMA	D.S.MALI PATIL NANJAPPA KALEGOWDA

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 182/2016 (HEARING) IA/1/2016 IA/2/2016	12-11-2020	Ashrith Vs Ramaiah	Shivakumar G S
44	O.S. 429/2016 (HEARING) IA/1/2016	12-11-2020	Anjanamma Vs Kempanna	P M G
45	EX 66/2016 (HEARING)	12-11-2020	Nethravathi Vs Narayanamma	Rajesh Gowda
46	FDP 16/2018 (HEARING)	12-11-2020	Saleena Vs Arogyamma	C Nanje gowda
47	O.S. 999/2019 (HEARING) IA/1/2019	12-11-2020	Kadarappa Vs Gopalakrishna Gowda L	D S H
48	Misc 47/2014 (EVIDENCE.) IA/1/2014 IA/2/2014 IA/3/2014	12-11-2020	Rajashekar .G Hande Vs Meghamala Nugghehalli	
49	O.S. 1697/2015 (EVIDENCE.)	12-11-2020	Narayanamma Vs Chinnathayappa	
50	O.S. 1783/2015 (EVIDENCE.) IA/1/2015	12-11-2020	Munikamaiah Vs Hanumantharayappa	
51	O.S. 37/2016 (EVIDENCE.) IA/1/2016	12-11-2020	Ganesh M Vs Yellamma	Anand
52	O.S. 1122/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	12-11-2020	Roopadevi Vs Chandrashekar D	G S Shivakumar
53	O.S. 1509/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	12-11-2020	GEETHA KRISHNA.M, REP. BY RADHA MANDUR Vs B.N.RAMESH	G.T.KUMAR
54	O.S. 687/2017 (EVIDENCE.)	12-11-2020	Gundamma Vs M/s New Address Constructions	
55	O.S. 1120/2017 (EVIDENCE.) IA/1/2017	12-11-2020	Arogya Mary Vs Philomena	A M Jagadeesh Kumar
56	O.S. 1491/2017 (EVIDENCE.) IA/1/2017 IA/2/2017 IA/3/2017	12-11-2020	Gulabjan K S Vs Venkatesh K	G Manivannan

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 54/2018 (EVIDENCE.) IA/1/2018	12-11-2020	Ranganath K Vs Lakshmamma	NAM
58	O.S. 368/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	12-11-2020	Shobha Channabasavaiah, Rep by GPAHolder Channabasavaiah Vs Vijayakumari	A Krishna Bhat
59	O.S. 529/2018 (EVIDENCE.) IA/1/2018	12-11-2020	Nallappa Reddy K Vs Lakshmipathy	V P Kulkurni
60	Misc 64/2018 (EVIDENCE.)	12-11-2020	Muniyamma Vs Somashekar C	
61	O.S. 1070/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	12-11-2020	Lakshmamma Vs Hombahanumaiah	B V Krishnappa
62	O.S. 1303/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018	12-11-2020	Narayanamma Vs Munirathnamma	Srirama
63	O.S. 1669/2018 (EVIDENCE.) IA/1/2018	12-11-2020	GOVINDAPPA Vs MARANNA	PUTTARAJU K M
64	O.S. 203/2019 (EVIDENCE.)	12-11-2020	Chinnappa Vs Jayashree	B S Nagaraj
65	O.S. 486/2019 (EVIDENCE.)	12-11-2020	Sandyagappa Vs Naryanappa	M D Krishnappa
66	O.S. 1444/2014 (SUMMONS) IA/1/2014	20-11-2020	Radha M Vs Sadappa	K Narayanaswamy
67	O.S. 1474/2014 (SUMMONS) IA/1/2014 IA/2/2014	20-11-2020	Narayana M A @ Narayanappa M.A Vs Ramaiah alias Meke Ramaiah	M Ganesh
68	O.S. 2146/2014 (SUMMONS) IA/1/2014	20-11-2020	Lakshmi N Vs Narayanappa	D.S. VIJAYENDRA REDDY
69	O.S. 1619/2015 (SUMMONS) IA/1/2015	20-11-2020	Sharada K V Vs Narayana Rao K N	Chandrashekar
70	O.S. 1683/2015 (SUMMONS) IA/1/2015	20-11-2020	Muni Venkatappa Vs Shamanna	B.T. INDU SHEKAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	O.S. 1870/2015 (SUMMONS) IA/1/2015	20-11-2020	Ramesh G Vs Thimmegowda K N	
72	O.S. 1653/2016 (SUMMONS) IA/1/2016 IA/2/2016	20-11-2020	KRISHNAPPA Vs NAGARAJA	
73	O.S. 475/2017 (SUMMONS) IA/1/2017 IA/2/2017	20-11-2020	Kanicky Raj Vs Ramaiah K	H M S
74	R.A. 39/2017 (SUMMONS) IA/1/2017 IA/2/2017	20-11-2020	Krishnappa Vs Hunanda M	M Nagaraj
75	O.S. 1050/2017 (SUMMONS) IA/1/2017 IA/2/2017	20-11-2020	Padmavathi K N Vs Ratna H M	Hanumantharaya D
76	O.S. 1061/2017 (SUMMONS) IA/1/2017	20-11-2020	Govindappa Vs Srinivas M	A V B
77	O.S. 1361/2017 (SUMMONS)	20-11-2020	Kaveri Grameena Bank, Rep. Vivek Sharma Vs Jayaramaiah	Vachanna G K
78	O.S. 1716/2017 (SUMMONS)	20-11-2020	Saroja A.N. Vs Tharalu Grama Panchayath	
(O.S./0001716/2017)				
: O.S./0001716/2017				
79	O.S. 773/2018 (SUMMONS) IA/1/2018	20-11-2020	Manjunath D N Vs padmavathi K S	S. NAGHABHUSHAN
80	O.S. 788/2018 (SUMMONS) IA/1/2018	20-11-2020	Kempanna R Vs Manjunatha	D L Somesha
81	O.S. 1115/2018 (SUMMONS) IA/1/2018	20-11-2020	Bharath Kumar H Vs Lakshmi	RAJAGOPAL NAIDU
82	O.S. 1560/2018 (SUMMONS) IA/1/2018	20-11-2020	Govindarajappa G D Vs Narayanaswamy G V alias Bettaiah	P N Ramakrishnappa
83	O.S. 1871/2018 (SUMMONS) IA/1/2018	20-11-2020	GALAMMA Vs DHANALAKSHMI	Padmanabha

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
84	O.S. 29/2019 (SUMMONS) IA/1/2019	20-11-2020	Rajasekhar Anand Vs Srinivas Maddi	A Madusudhan Rao
85	O.S. 228/2019 (SUMMONS) IA/1/2019	20-11-2020	Dr. Nagashree Vs M/s VSV Builders, Rep. by Managing Partner T Kumar	P R H
86	O.S. 426/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-11-2020	VARADARAJU S Vs ANJINAPPA	M G Ravisha
87	O.S. 756/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-11-2020	MUNIRAJU Vs CHANDRAPPA M	R V
88	EX 37/2019 (SUMMONS)	20-11-2020	Gowrish D B Vs Saraswathi	A C
89	O.S. 917/2019 (SUMMONS) IA/1/2019	20-11-2020	Prema Kumari J Vs Vijayalakshmi	S G R
90	O.S. 1115/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-11-2020	Kencharangamma Vs Kencharangaiah K M alias Thammaiah	S Chennaraya Reddy
91	O.S. 1213/2019 (SUMMONS) IA/1/2019	20-11-2020	Gayam Velugonda Reddy Vs Meenakshi K V	H R M
92	M.A. 61/2019 (SUMMONS) IA/1/2019	20-11-2020	Sreenath G Vs Nanjundadevaru	H S U
93	O.S. 1332/2019 (SUMMONS) IA/1/2019	20-11-2020	Somashekar Vs Ningamma	Sandya jamadagni
94	O.S. 254/2020 (SUMMONS) IA/1/2020	20-11-2020	Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
95	O.S. 362/2020 (SUMMONS) IA/1/2020	20-11-2020	RASHMI K Vs CHIKKAMMA	H V RAMACHANDRA
96	O.S. 367/2020 (SUMMONS)	20-11-2020	CANARA BANK REPTD BY NEHA GUPTHA Vs NAGARAJ B	R A MOHAN
97	O.S. 392/2020 (SUMMONS) IA/1/2020	20-11-2020	Mariyamma Vs Jayamma	C R Venkatesh

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
98	O.S. 480/2020 (SUMMONS) IA/1/2020	20-11-2020	Bharath P M Vs Srinivasa P N	C S S
99	O.S. 544/2020 (SUMMONS) IA/1/2020	20-11-2020	ARAVIND KEHSAVA ALIAS KESHAVA MURTHY R K Vs NANJE GOWDA	PRASHANTH P N
100	R.A. 38/2017 (NOTICE) IA/1/2017 IA/2/2017	20-11-2020	Hanumaiah Vs Hunanda	M Nagaraj
101	Misc 187/2018 (NOTICE) IA/1/2018	20-11-2020	The Lakshmi Vilas Bank Ltd. Vs Charles J	Gururaj V
102	Misc 18/2019 (NOTICE) IA/1/2019	20-11-2020	Lakshmamma Vs Lakshminarayanappa B S	B R V
103	Misc 45/2019 (NOTICE)	20-11-2020	Lakshmidevi Vs Hanumakka	G Rajkumar
104	Misc 64/2019 (NOTICE)	20-11-2020	Sunil Kumar J Vs Jeevan Kumar P	B R Prakash
105	EX 30/2019 (NOTICE)	20-11-2020	Jagannatha Reddy M H Vs Sree Partha	N Jayavelu
106	L.A.C. 14/2019 (NOTICE)	20-11-2020	Ramaiah K V Vs The Special Land Acquisition Officer, KRDC	SHAILASHREE
107	O.S. 1193/2019 (NOTICE) IA/1/2019 IA/2/2019	20-11-2020	Master Thejas Reddy Vs Ramesh M	M Rajesh
108	Misc 205/2019 (NOTICE)	20-11-2020	Muniyamma Vs Devamma	G V
109	Misc 212/2019 (NOTICE) IA/1/2019 IA/2/2019	20-11-2020	Saraswathi Vs Gowrish D B	B M Lokesh
110	Misc 16/2020 (NOTICE) IA/1/2020	20-11-2020	Munikrishna Gowda D M Vs The State of Karnataka, Rep. by the Chief Secretary	V Vishwanath
111	Misc 17/2020 (NOTICE) IA/1/2020	20-11-2020	Jayaram M Vs The State of Karnataka, Rep. by the Chief Secretary	V Vishwanath

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
112	O.S. 314/2019 (A.D.R) IA/1/2019 IA/2/2019	20-11-2020	Satyanarayana Vs Srinivasamurthy T V	K Vijya Kumar
113	M.C. 337/2019 (A.D.R)	20-11-2020	Suresh Vs Hemalakshmi alias Lakshmi	Mohan Kumara M C
114	O.S. 464/2016 (ISSUES.) IA/1/2016	20-11-2020	Girijamma K C Vs Chandramma	ASWATHANARAYANA

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
21.09.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs	To hear on IAs
1. O.S. 473/2013	1. O.S. 1431/2009
2. O.S. 1666/2013	2. O.S. 794/2012
3. O.S. 1151/2017	3. O.S. 1999/2014
4. O.S. 321/2018	4. O.S. 2135/2014
5. O.S. 1662/2018	5. O.S. 301/2016
6. O.S. 707/2019	6. O.S. 1794//2019
7. O.S. 1417/2019	7. M.C. 343/2019
8. O.S. 1156/2019	8. Ex. 63/2019
9. O.S. 797/2020	
10. M.C. 102/2020	

IV ASCJ 19.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 21-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 1129/2011	Hearing	Sri. K.S
02	OS. 1851/2013	Hearing	Sri. M.N
03	OS. 891/2020	Hearing	Sri. C
04	OS. 905/2020	Hearing	Sri. H.A
05	OS. 470/2001	Arguments	Sri. S.VV
06	OS. 318/2006	Arguments	Sri. B.V
07	OS. 2143/2006	Arguments	Sri. SVS
08	OS. 198/2007	Arguments	Sri. G.N.R
09	OS. 141/2008	Arguments	Sri. K.M
10	OS. 2119/2008	Arguments	-----
11	OS. 818/2009	Arguments	Sri. M.S.V

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Plaintiff Advocate
01	OS. 459/2016	Hearing	Sri. A
02	OS. 977/2011	Arguments	Sri. J.C.K
03	OS. 994/2012	Arguments	Sri. K & K
04	OS. 1117/2012	Arguments	Sri. C.G
05	OS. 1165/2015	Arguments	Sri. C.S.S
06	OS. 138/2016	Arguments	-----
07	OS. 612/2016	Arguments	Sri. S & S
08	OS. 1205/2016	Arguments	Sri. B.K

NOTE :

1. Only 19 matters posted for hearing / argument are available on 21.09.2020
2. The next date of hearing pertaining to other matters posted on 21.09.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru


Cases Listed on 21-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 373/2006	Evidence
02	O.S. 1304/2006	Evidence
03	O.S. 1374/2006	Evidence
04	O.S. 1457/2006	Evidence
05	O.S. 1566/2006	Evidence
06	O.S. 1836/2006	Evidence
07	O.S. 1942/2006	Evidence
08	O.S. 2022/2006	Evidence
09	O.S. 1756/2015	Hearing
10	Misc. 25/2017	Hearing
11	O.S. 785/2020	Hearing
12	O.S. 913/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 2245/2006	Evidence
02	O.S. 491/2007	Evidence
03	O.S. 651/2007	Evidence
04	O.S. 923/2007	Evidence
05	O.S. 675/2007	Hearing
06	O.S. 774/2007	Hearing
07	O.S. 181/2012	Evidence
08	O.S. 1776/2014	Evidence
09	Misc. 56/2014	Hearing
10	O.S. 899/2020	Orders
11	O.S. 906/2020	Orders


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.